

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P (IB) No. 303/KB/2017
Rst A No.413/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd September 2017, 10.30 A.M

Name of the Company	Bihar State Construction Corporation Ltd.		
Under Section	10 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1	SURENDRA KUMAR	Petitioner	Surendrakumar 22-9-17
2	SURUCHI KUNTIKA		

ORDER

Ld. Counsel for the petitioner has filed Rst. A.No. 413/KB/2017 for restoration of C.P. (IB) No. 303/KB/2017.

On going through the application it is understood that the application is incomplete, so application is defective. Liberty is given to the petitioner to file fresh application.

List it on 06/10/2017.

Sd/
(Jinan K.R.)
Member (Judicial)